<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 143 OF 2016 & IA NO. 310 OF 2016 APPEAL NO. 144 OF 2016 & IA NO. 311 OF 2016

Dated: 12th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 143 OF 2016 & IA NO. 310 OF 2016

Punjab State Power Corporation Ltd Vs.			Appellant(s)
M/s Mokia Green Energy Pvt. Ltd. & Ors			Respondent(s)
Counsel for the Appellant(s) :	Mr. Anand K. Ganesan Ms. Parichita Mr. Neha Garg	l	
Counsel for the Respondent(s) :	ne Respondent(s) : Mr. Aadil Singh for R-2		
	Mr. Sakesh Kumar for	R-3	
<u>APPEAL NO. 144 OF 2016 &</u> <u>IA NO. 311 OF 2016</u>			
Punjab State Power Corporation Ltd Vs.			Appellant(s)
M/s Atma Powers Pvt. Ltd. & Ors.			Respondent(s)
Counsel for the Appellant(s) :	Mr. Anand K. Ganesan Ms. Parichita Mr. Neha Garg	1	
Counsel for the Respondent(s) :	Mr. T.K. Joshi for R-1		
	Mr. Aadil Singh for R-2		
	Mr. Aadil Singh for R-2		

As agreed by learned counsel for the parties, list the matter for hearing on <u>15.02.2019.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/kt